

O.A.NO.614/93

Order No.9 dated 25.8.1999

This 1993 matter has come up for hearing from the Warning List notified more than a month ago. The learned counsel appearing for the petitioner is absent nor has any request been made on his behalf seeking adjournment. In view of this, the OA is dismissed for default. Shri A.K.Bose, the learned Senior Standing Counsel for the respondents, is present and is heard.

VICE-CHAIRMAN

25.8.99

MEMBER (JUDICIAL)